

**Filling up of OBC Category Posts in  
Delhi Public Library**

5861. SHRI KARIYA MUNDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether direct recruitment cases for filling up Group 'D' posts (Library Attendants) in the reserved category of OBC have been lingering on for a quite long period in Delhi Public Library;

(b) if so, whether the nominees of the Employment Exchanges who were asked to appear before the Selection Board on November 4, 1997 were further asked not to attend the interview on the said date without intimating any valid reasons; and

(c) if so, the reasons for deferring the interviews/selection formalities and the time by which the selection process is likely to be completed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) Information is being collected from Delhi Public Library.

**Satellite Charges**

5862. SHRI CHADA SURESH REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount due from the Doordarshan as satellite charges;

(b) the reasons for not sending final bills on time; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) While no such satellite charges are due from Doordarshan, an amount of approximately Rs. 1.75 crores is due towards the difference of maintenance charges for the hardware uplinks set up by the Department of Telecommunications for use by Doordarshan.

(b) The final bills have been released after completion of entire project work and reconciliation of expenditure from the field units.

(c) Doordarshan has so far released an amount approximately of Rs. 8 crores and for payment of rest of the amount the matter is being perused with Doordarshan.

**STATEMENT CORRECTING ANSWER TO  
UNSTARRED QUESTION NO. 2874 DATED  
6TH JULY, 1998 REGARDING CLEARANCE  
TO POWER PROJECTS**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): In the reply to Unstarred Question No. 2874 by Dr. Suguna Kumari, Shri Bhim Dahal and Shri T. Govindan regarding 'Clearance to Power Projects' answered in the Lok Sabha on 6th July, 1998, inadvertently, the names of the Hon'ble Members who had put the Question were omitted in the English version.

12.00 hrs.

**PAPERS LAID ON THE TABLE**

**Statement correcting USQ No. 2914 to which reply  
was given on 6th July 98**

*[English]*

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): Sir, I beg to lay on the Table a copy of the statement (Hindi and English Versions (i) correcting the reply given on the 6th July, 1998 to Unstarred Question No. 2914 by Shri Kirti Vardhan Singh, M.P. regarding Kendriya Vidyalayas in U.P. and (ii) the reasons for delay in correcting the reply.

[Placed in Library, See No. LT 1354/98]

*[English]*

**Audited Accounts, Annual Reports and Review  
of the working of Institute of Constitutional  
and parliamentary studies, N. Delhi  
for the year 1996-97.**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): Sir, I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Constitutional and Parliamentary Studies, New Delhi for the year 1996-97 alongwith Audited Accounts.
- (ii) Statement (Hindi and English Versions) regarding Review by the Government of the working of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 1996-97.